

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00402/2018

Jabalpur, this Monday, the 13th day of January, 2020

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Laxman Das
Son of Raghuvir Vaishnav
Aged about 71 years,
resident of Nai Basti No.2
Gohalpur
Jabalpur (M.P.) 482002 M.No.9109124673 **-Applicant**

(By Advocate –None)

V e r s u s

1. Union of India,
Through Secretary,
Indian Postal Department,
Government of India,
New Delhi 110001
2. Head Post Master General
Indian Postal Department
Jabalpur 482001
3. Senior Superintendent of Post Office,
Head Post Office D.N. Near Veterinary College
Jabalpur 482003
4. Director Postal Services Region
Raipur (C.G.) PIN Cod No.492001

- **Respondents**

(By Advocate –Shri D.S. Baghel)

O R D E R (Oral)**By Navin Tandon, AM:-**

None for the applicant.

2. On perusal of order sheets, it is seen that notices were issued on 16.08.2018 and respondents have filed their reply on 18.12.2018.

3. It is observed that neither the applicant nor his counsel has put appearance on the last three consecutive dates i.e. on 07.08.2019, 08.11.2019 and today. Thus it appears that applicant is not interested in prosecuting the matter any more.

4. In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, O.A. is dismissed.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

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